

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

R.A.413/93 in OA 1770/93

NEW DELHI this the 2nd day of December, 1993.

HON'BLE MR J.P. SHARMA, MEMBER (J)
HON'BLE MR B.K. SINGH, MEMBER (A)

T. Sagar,
S/o of Late Shri Jagan Nath,
Resident of H-310, Nanakpura,
New Delhi-110021.

...Applicant

(By advocate Josep p. Verghese)

Versus

The Secretary,
Indian Council of Agricultural Research,
Krishi Bhavan, Dr Rajindera Prashad Road,
NEW DELHI-110001.

(By Advocate Shri A.K. Sikri)

...Respondents

ORDER

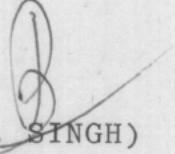
(BY Hon'ble Shri J.P. Sharma, Member (J))

R.A. 413/93 in O.A. 1770/93, review is sought of the judgement dt 3rd September, 1993 dismissing in limine Original Application in which it was prayed that the review applicant be deemed to be reinstated in service as on 28.6.1985.

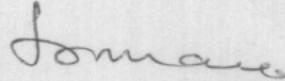
2. The petitioner in the Review Application from Para 1 to Para 15 referred to factual and legal arguments which are only academic interest and do not pertain to the basic issue involved in the aforesaid O.A. When the case has already been decided by the detailed judgement in T-118/87 CW 1876/87 where the writ petition was partly allowed and it was observed that the applicant who shall remain under suspension till the disciplinary authority passes a final order in the inquiry which is to be completed in accordance with the observations made in the aforesaid judgement. There is no error apparent on the face of the record. None of the

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<https://PDFReplacer.com> facts alleged make out a review. The Application

No RS 413/93 is, therefore, dismissed.


(B.K. SINGH)

MEMBER (A)



(J.P. SHARMA)
MEMBER (J)

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